

[*English*]

Cases Referred to MRTP Commission

997. PROF. MADHU DANDAVATE : Will the Minister of INDUSTRY be pleased to state :

(a) the number of cases referred to the Monopolies and Restrictive Trade Practices Commission during the financial year 1986-87 ;

(b) in how many cases, the Commission has submitted its reports ;

(c) whether the reports have been laid on the Table of the House ; and

(d) the action taken on the recommendations contained in the reports ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) During the year 1986-87, no case has so far been referred by the Central Government to the Monopolies and Restrictive Trade Practices Commission.

(b) to (d) Do not arise.

Increase in Prices of Essential Drugs

998. SHRI BANWARI LAL PUROHIT : SHRI MOHANBHAI PATEL : SHRI NIRMAL KHATTRI : SHRI CHINTAMANI JENA : Will the Minister of INDUSTRY be pleased to state :

(a) whether during December, 1986 Government had announced a hike in prices of essential drugs ;

(b) if so, the reasons thereof ;

(c) whether Government had also simultaneously announced that the price hike will take effect only after the amendment of Drugs (Prices Control) Order ;

(d) whether Government are aware that several drug manufacturers have increased

the price without waiting for amendment in the Drugs (Prices Control) Order ; and

(e) if so, the action contemplated by Government against such manufacturers ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R.K. JAI-CHANDRA SINGH) : (a) and (b) Government had revised the price of Tetracycline Hcl. in December, 1986 and announced some new measures for rationalisation, quality control and growth of Pharmaceutical Industry for ensuring abundant availability of essential drugs of good quality at reasonable prices.

(c) It was clarified that the existing Drugs (Prices Control) Order continues to operate till a new Drugs (Prices Control) Order is announced incorporating the new measures.

(d) No such instances have come to the notice of Government.

(e) Does not arise.

Permission for LPG Bottling to Private Sector

999. SHRI M. RAGHUMA REDDY : SHRI P. M. SAYEED : SHRI MANIK REDDY : SHRI PRAKASH CHANDRA : SHRI DHARAM PAL SINGH MALIK : SHRI SUBHASH YADAV : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether Government have allowed LPG bottling to the private sector in the country ;

(b) if so, the names of the private companies who have been permitted ; and

(c) the reasons for allowing it to private sector in the country ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLUUM AND NATURAL GAS AND MINISTER OF

STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT) : (a) Apart from certain existing LPG bottling plants which are at present being operated on contract basis by private agencies for filling LPG cylinders for HPCL and IOC, no decision has been taken by Government about induction of the private sector in LPG bottling.

(b) and (c) Do not arise.

Setting Up of Max II Type Satellite Exchange in Sikkim

1000. SHRIMATI D.K. BHANDARI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether a request was received by his Ministry from Government of Sikkim in March, 1986 for setting up of Microwave Telephone system in the State and for setting up of MAX II type Satellite Exchange ;

(b) if so, the details of the request ; and

(c) the action taken on the request point-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SANTOSH MOHAN DEV) : (a) Yes, Sir.

(b) and (c) The information is given in the statement below.

Statement

Details of request/action taken on the points contained in letter dated 22nd March 1986 from Chief Minister Sikkim.

<u>Points Raised</u>	<u>Action Taken</u>
1. Installation of Microwave communication system in the State.	1) Plan for connecting 3 District Headquarters by UHF System. Namachi-Darjeeling-Namchi 88-89 Gyalzing-Namchi-Gyalzing 88-89 Mangam-Darjeeling-Mangam 88-89
2. Expansion of Gangtok exchange by 200 lines.	2) Expansion by 200 lines (900-1100) by 1988-89.
3. 200 lines satellite exchange at Tadong.	3) Electronic exchange planned, one year after commencement of Indigenous production, subject to availability of Exchange building. State Government has been requested for providing suitable accomodation.
4. Telex exchange at Gangtok.	4) 40 lines Exchange programmed for 1987-88.
5. Electronic exchange at Gangtok.	5) A suitable capacity Electronic exchange is not available.